NT>
**Title:** Raised a protest against the undemocratic measures adopted by the Government for the workers.

SHRI SOMNATH CHATTERJEE (BOLPUR): Mr. Speaker, Sir, I do not think it needs lot of persuasion to make others believe that the economic situation of this country is very grim. I think that it is the view of the Government also. In the context of the mounting pressure on the common people and especially on the workers, an all India strike has been called. Whether you like it or not that is going to happen.

We are saying that we, the Members are agitated. The Government -- at least the Haryana Government -- is going to deal with it by declaring a war, particularly in that State also. Apart from that there are are other areas where problems are there. And the most draconian law, the ESMA -- against which Shri George Fernandes fought very stiffly along with us on the floor of this House and I remember the spirited attack on that draconian Bill -- is being implemented. Hundreds of workers are being arrested.

Is this the way to deal with the people's problems? Therefore, naturally, we have to articulate their problems, their feelings and their sense of protest against this and I am sure that a very large number of Members of this House will join me in protesting against this.

Therefore, I suggest intervention by the Government. Their own men are there. Their allies are running that Government. As the Government of India, they have a duty to the working classes of this country. The Government should take steps immediately to prevent the continuance of such repressive measures. That is our minimum demand.

... (Interruptions)

श्री सुरेन्द्र सिंह (भिवानी): अध्यक्ष महोदय, जैसे सदन के सम्मानित सदस्य श्री सोमनाथ जी ने सदन में कहा

... (व्यवधान)

मुझे बोलने दीजिए।

... (व्यवधान)

SHRI BASU DEB ACHARIA (BANKURA): (Interruptions) So many people have been arrested.. (Interruptions)

श्री सुरेन्द्र सिंह : जब यह बोल रहे थे तब हम बिल्कुल चुप थे और बड़े आराम से हमने इनका प्रौटेस्ट सुना।

... (व्यवधान)

MR. SPEAKER: The Minister is going to reply please.

श्री सुरेन्द्र सिंह : अध्यक्ष जी, जब यह बोले हैं तो मुझे भी बोलने का अधिकार है।

... (व्यवधान)

आपने मुझे बुलाया है। आप इन्हें कहें कि ये बैठ जायें। ... (व्यवधान)

They simply want to protest. I know their protest. They are not in a position to listen to what I say. ... (Interruptions)

MR. SPEAKER: Nothing will go on record except the speech of Shri Surender Singh.

(Interruptions) *

श्री सुरेन्द्र सिंह : अब यह कह रहे हैं कि

... (व्यवधान)

They are asking who am I to reply.

श्री सुरेन्द्र सिंह : यह बोलेंगे तो मैं भी हरियाणा के बारे में बोल सकता हूं।

... (व्यवधान)

... (Interruptions)

MR. SPEAKER: Please understand, the Minister is going to reply. Please take your seats.

... (Interruptions)

MR. SPEAKER: The Minister is going to reply. Please take your seats.

श्री सुरेन्द्र सिंह : अध्यक्ष जी, जब यह अपना प्रौटेस्ट लांज कर चुके हैं ... (व्यवधान) आपने इनको टाइम दिया

... (व्यवधान)

आपने मुझे भी कॉल किया है। ... (व्यवधान)

प्रो. प्रेम सिंह चन्दूमाजरा (पटियाला) : स्पीकर साहब, आप इनको चुप कराइये। ... (व्यवधान) ये बार-बार खड़े होकर बोल रहे हैं।

... (व्यवधान)

अध्यक्ष महोदय : सुरिन्द्र सिंह, आप बोलिये।

... (व्यवधान)

* Not Recorded.

>

श्री सुरेन्द्र सिंह : अध्यक्ष महोदय, श्री सोमनाथ जी ने हरियाणा में ऐसमा इम्पोज करने के बारे में यहां जिक्र किया है। आपने मुझे भी बोलने के लिए आदेश दिया है। मैं सरकार की पैरवी करने के लिए यहां नहीं खड़ा हुआ हूं लेकिन ऐसमा का जो कानून है, जिसको मद्देनदर रखते हुए सरकार ने

... (व्यवधान)

कानून कायदे के मुताबिक सरकार का काम मुलाजिमों के बीच में और सरकार के बीच अमन पसंद तरीके से चले। वहां पर इम्पलाइज की मेन डिमांड फिफ्थ पे कमीशन के बारे में रखी गयी थी। हरियाणा एक ऐसा प्रांत है जिसमें सरकार की रिकमेंडेशन को मद्देनजर रखते हुए फिफ्थ पे कमीशन का सारा पैसा दे दिया गया।

... (व्यवधान)

If you are there to agitate, why not I? I am also a Member of the House. I have got every right to speak. They mentioned about Haryana. I belong to Haryana.

अध्यक्ष महोदय, मैं यहां पर हरियाणा की विधान सभा की चर्चा करना चाहता हूं।

... (व्यवधान)

इन्होंने आज जो स्ट्राइक कॉल की है।

... (व्यवधान)

वहां फसल का वक्त है।

... (व्यवधान)

MR. SPEAKER: Shri Madan Lal Khurana.

Shri Surender Singh, please take your seat.

SHRI SOMNATH CHATTERJEE : Is the Minister going to make any response? Shri Khurana, are you going to say anything? What is this? (Interruptions)

MR. SPEAKER: Please take your seat.

SHRI SURENDER SINGH : Please listen to what I say.

MR. SPEAKER: Please take your seat.

श्री सुरेन्द्र सिंह : अध्यक्ष महोदय, आप इन्हें एक मिनट चुप कराइये। ... (व्यवधान) ये सदस्य कह रहे हैं।

... (व्यवधान)

They are asking who am I to reply. I am not replying for the Government; I am not here to defend the cause of the Government. I am not here to reply the Government's version. Since they are also submitting, I have got every right to submit what I have to say. This is not their monopoly.

MR. SPEAKER: Please conclude.

श्री सुरेन्द्र सिंह : हरियाणा में २४ घंटे

... (व्यवधान)

आज फसल का वक्त है और किसान की फसल खराब हो रही है।

... (व्यवधान)

बिजली बोर्ड के जो मुलाजिम हैं, वे किसानों को बिजली नहीं लेने देते, वे किसानों तक पानी नहीं पहुंचने देते। ... (व्यवधान)

SHRI SOMNATH CHATTERJEE : He has made his submission. ... (Interruptions)

MR. SPEAKER: Please take your seat.

श्री सुरेन्द्र सिंह (भिवानी): वहां धरना देते हैं कि बिजली काट दी जाये, तो क्या हम ऐसमा भी लागू न करें।

... (व्यवधान)

>SHRI INDRAJIT GUPTA (MIDNAPORE): Sir, tomorrow's strike is an all-India protest action for one day and notice has been given according to the law. We want to know why this Government is resorting to these repressive measures in order to break the strike. There is no violence. Nothing has been committed. A peaceful strike is going to be held.

SHRI SURENDER SINGH : Sir, it is not at all peaceful.

बसें जलाई जाती हैं, पावर हाउस तबाह कर दिए जाते हैं।

... (व्यवधान)

आप देखें, क्या यह पीसफुल डैमौन्सट्रेशन है?

... (व्यवधान)

SHRI INDRAJIT GUPTA : So, we would like to know what the Government's view is. Let the Government say something on how they intend to deal with the workers' demands and the strike.

>

संसदीय कार्य मंत्री तथा पर्यटन मंत्री (श्री मदन लाल खुराना): अध्यक्ष जी, सरकारी कर्मचारी हमारे साथी रहे हैं, इस सरकार के अंग हैं, हमने उनकी मांगों के लिए हमेशा संघर्ष किया है। जो ठऐसमा' की बात आप कर रहे हैं, यह ठीक है कि जार्ज जी हों या हम सब हों, सबने ऐसमा के खिलाफ लड़ाई लड़ी। ऐसमा आपने बनाया और उसे दो साल तक नहीं हटाया, समर्थन दिए रखा।

... (व्यवधान)

सैंट्रल गवर्नमैंट ने ऐसमा का दुरुपयोग करने के लिए कोई आदेश नहीं दिए। यदि आपके ध्यान में कोई ऐसा मामला है तो हमारे पास लाइए, हम उसे देखेंगे।

... (व्यवधान)

SHRI SOMNATH CHATTERJEE: Sir, this is nothing but an insult to the working class. We cannot, in the circumstances, continue here. We must register our protest. We walk out against this...(Interruptions)

1217 hours

(At this stage, Shri Somnath Chatterjee, Shri Indrajit Gupta and some other hon. Members left the House.)

>SHRI RAM VILAS PASWAN (HAJIPUR): Sir, we also walk out in protest... (Interruptions).

12.17 hours

(At this stage, Shri Ram Vilas Paswan and some other

hon. Members left the House.)

>SHRI P. SHIV SHANKER (TENALI): Sir, we are also walking out in protest... (Interruptions)

1217 hours

(At this stage, Shri P. Shiv Shanker and some other

hon. Members left the House.)

>

श्री मोहन सिंह (देवरिया): सरकार की मजदूर विरोधी नीति के विरोध में, यह सरकार मजदूरों के सवाल पर दकियानूसी रवैये का इस्तेमाल कर रही है, इसलिए हम और हमारी पार्टी इसके विरोध में सदन का बहिष्कार करते हैं।

... (व्यवधान)

१२.१८ बजे

At this stage Shri Mohan Singh and some other hon. Members left the House

>SHRI BASU DEB ACHARIA : Sir, we protest against the undemocratic measures against the workers which the Government is adopting. A war is declared against the people of Haryana. The people are being arreseted and being harassed. We walk out in protest.

1218 hours

(At this stage, Shri Basu Deb Acharia left the House.)

श्री रामदास आठवले (मुम्बई उत्तर-मध्य) : यह सरकार मजदूर विरोधी है। . (व्यवधान)

12.18 hrs.

(At this stage Shri Ramdas Athawale left the House)

>

श्री रघुवंश प्रसाद सिंह (वैशाली): सरकार मजदूरों के आंदोलन को दबा रही है। सरकार ने महंगाई बढ़ाकर आर्थिक नीति को चौपट कर दिया है। इसके खिलाफ हम सदन का बहिष्कार करते हैं।

... (व्यवधान)

(At this stage Shri Raghuvansh Prasad Singh left the House)

SHRI G.M. BANATWALLA (PONNANI): Mr. Speaker, Sir, we also join in protest and walk out.

1219 hours

(At this stage, Shri G.M. Banatwalla left the House.)

श्री आरिफ मोहम्मद खां (बहराइच) : हम वाक-आउट करके आ गए।

... (व्यवधान)

श्री मदन लाल खुरानाः अध्यक्ष जी, मैं इस बात को फिर रिकार्ड में लाना चाहता हूं कि केन्द्रीय कर्मचारी इस सरकार के अंग हैं और केन्द्र सरकार ने हड़ताल के बारे में ऐसमा का दुरुपयोग न किया है और न ही करने के आदेश दिए हैं। यदि किसी सरकार ने ऐसा किया है, यदि वह हमारे ध्यान में लाया जाएगा तो हम उसे जरूर देखेंगे। लेकिन हम कोई अनडैमोक्रेटिक कदम नहीं उठाना चाहते। मैंने पहले कहा कि ऐसमा कांग्रेस ने लगाई और दो वर्ष तक इनके दो-दो प्रधानमंत्री रहे, उन्होंने इसे चालू रखा, उस समय ये चुप रहे।

... (व्यवधान)

रेलवे हड़ताल में कांग्रेस ने क्या किया था, यह कांग्रेस को मालूम है। तीन-चार साल पहले इसी सैंट्रल गवर्नमैंट ने केन्द्रीय कर्मचारियों पर किस तरह से अत्याचार किए थे, किस तरह से दमन किए थे, वह सबके सामने है।

... (व्यवधान)

>

प्रो. प्रेम सिंह चन्दूमाजरा : यह सफाई देने का क्या लाभ, वे तो पहले ही बायकाट का फैसला करके आये थे। यह कामरेडों की आदत है, उन्हें यह करना ही था।

अध्यक्ष महोदय, मैं एक बहुत ही अहम् मामला आपके माध्यम से इस सरकार के ध्यान में लाना चाहता हूं।

... (व्यवधान)

SHRI ARIF MOHAMMED KHAN : Sir, this is a letter to the President. Something very serious has happened yesterday. This is a question relating to the life of an hon. Member of this House...(Interruptions)

MR. SPEAKER: Is it on the same point or on some other point?

SHRI ARIF MOHAMMED KHAN : Sir, this involves the question relating to the life of an hon. Member of this House. These are threats to Kumari Mayawati. Yesterday what happened in Lucknow...(Interruptions)

MR. SPEAKER: Not today, tomorrow. Now we shall take up Maters under Rule 377. Shri Chandresh Patel.

... (Interruptions)

MR. SPEAKER: Nothing will go on record except what Shri Chandresh Patel says.

(Interruptions) *

MR. SPEAKER: Tomorrow, not today.

प्रो. प्रेम सिंह चन्दूमाजरा : हमने जीरो ऑवर के लिए नोटिस दिया है।

अध्यक्ष महोदय : उसे आज नहीं, कल लेंगे।

... (व्यवधान)

1221 hours

(At this stage, Prof. Prem Singh Chandumajra came

and stood on the floor near the Table.)

MR. SPEAKER: Prof. Chandumajra, please go to your seat. This is not good.

... (Interruptions)

MR. SPEAKER: You go to your seat first.

... (Interruptions)

MR. SPEAKER: Now we shall take up Matters under Rule 377. Shri Chandresh Patel.

... (Interruptions)

* Not Recorded.

MR. SPEAKER: Shri Arif Mohdammed Khan, is it the way to behave in the House?

SHRI ARIF MOHAMMED KHAN : Then, Sir, where shall we go to seek protection?...(Interruptions)

MR. SPEAKER: Not today, tomorrow.

... (Interruptions)

MR. SPEAKER: Nothing will go on record except what Shri Chandresh Patel speaks.

(Interruptions)*

* Not Recorded.